

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 16.10.2019

NOTICE

Take notice that the following matter Adjourned on 15.10.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	I.A. No. 2870 of 2019 in Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	15.10.2019	18.11.2019
2.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	15.10.2019	23.10.2019
3.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	15.10.2019	02.12.2019
4.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	15.10.2019	02.12.2019
5.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	15.10.2019	02.12.2019
6.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	15.10.2019	09.12.2019
7.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI & Ors.	15.10.2019	09.12.2019
8.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	15.10.2019	25.11.2019
9.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	15.10.2019	25.11.2019
10.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	15.10.2019	25.11.2019

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By Order

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Registrar